

>

Title : Introduction of Prevention of Torture Bill, 2010.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): Madam, on behalf of my senior colleague, Shri P. Chidambaram, I beg to move for leave to introduce a Bill to provide punishment for torture inflicted by public servants or any person inflicting torture with the consent or acquiescence of any public servant and for matters connected therewith or incidental thereto.

MADAM SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide punishment for torture inflicted by public servants or any person inflicting torture with the consent or acquiescence of any public servant and for matters connected therewith or incidental thereto."

*The motion was adopted.*

SHRI MULLAPPALLY RAMACHANDRAN: I introduce the Bill.

---